

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/4(KB)2013
COMP.APPL/389(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	ABHYUDYA TRADING LTD. & ANR VS JATIA COTTON MILLS LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Suparna Sardar, Adv.] For Respondent
Mr. Sankarsan Sarkar, Adv.

Mr. Aditya Kanodia, Adv.] For Respondent No. 3

ORDER

1. Ld. Counsels for the Respondents present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. Post this matter on **03.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH